Year-2021-22

I, Pramod Kumar Roy son/daughter/wife of Late Shivnandan Roy aged 43 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Order paper distributor (Bihar Vidhan Sabha) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Puja Devi	Dependant-1 Anshu Kumari	Dependant2 Esha Kumari	Dependant-3 Aditya Raj
(i)	Cash	5000/-	6000/-	_ 2	-	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	s.b.i in vidhan mandal patna 25000/-	sbi chamtha Ghat, Begusarai- 500/-		-	-
(iii)	Bonds, Debentures and shares in Companies	-	Sahara India 16000/- FD	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Sbi Lic 16000/- yearly	Sbi Lic 21000/- Yearly		-	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj Pulsar-150	Hero Meastro scooty		-	-
(vi)	Jewellery (give details of weight and value)	Gold-10 Gram	Gold-100 Gram Silver-500 Gram	7 ( <u> </u>	-	-
(vii)	such as values of claims / interests	Home appliaces 20000/-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.



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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s) Puja Devi	Dependant-1 Anshu Kumari	Dependant-2 Esha Kumari	Dependant-3 Aditya Raj
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	-	-	-	<u>-</u>
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-		_	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Maa Complex, mathurapur samastipur (10 Dhur)	-		-	_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	-		-	<u>-</u>
(v)	Other (such as interest in property)	-	-			- -

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I in vidhan Mandal patna (Personal Loan) Union Bank of India Samstipur (Home Loan)	1,10,000/- 1800000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQJPR4212L	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	111003863410
Gender	:-	M (M/F)
Date of Birth	:-	1 0 0 2 1 9 7 8 (DD/MM/YYYY)
Class/Group	. :-	c (A/B/C)
Cadre	:-	BIHAR VIDHAN SABHA SACHIVALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: pramod kamar &

Name of Émployee: PRAMOD KUMAR ROY

Designation: ORDER PAPER DISTRIBUTOR

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.